

(fc) No, Sir.

(d) During 1987-88, Air India have not retired any air-hostess from the service. On account of superannuation medical examination after the age of 35 years.

**Termination of the London based European Air Hostesses**

3189. SHRI SAMAR MUKHERJEE: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state;

(a) whether the Air India management has recently terminated the services of six London based European air-hostesses;

(b) if so, the details of these air hostesses and the reasons for the termination of their services;

(c) whether it is a fact that these air hostesses refused to appear for superannuation medical examination prior to the termination of their services; and

(d) if so, the details of the terms of their termination of services?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL): (a) to (d) Six London based European Air Hostesses of Air India offered to be declared redundant on voluntary basis and accordingly they were declared redundant. They had refused to appear for superannuation medical examination. The names of these air hostesses and the amount paid to them is as under:

Ms A Plocco	—	£ 19,106.36
Ms E Schreiner	—	£ 18,483.24
Ms E Walker	—	£ 17,222.33
' Ms N Patel .	—	£ 17,314.31
Ms V Ferstle	—	£ 16,966.30
Ms A Charrondier	—	£ 13,994.95

**Disappearance of bundles of newspaper from Madras Railway Parcel Office**

3190. SHRI SAMAR MUKHERJEE: Will the Minister of RAILWAYS be pleased to state:

(a) whether complaints dated 30th July, 1988, 18th August, 1988 and 3rd November, 1988 have been received by the Chief Commercial Superintendent (Claims), Madras District Committee, Communist Party of India (Marxist), Madras about disappearance of bundles of Party's Weekly Paper, Peoples' Democracy from Madras Railway Parcel Office, Madras Central;

(b) if so, the nature of action taken by the authorities to trace the bundles; and

(c) the steps taken against those responsible for disappearance of the parcel packets?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAV RAO SCINDIA): (a) Yes, Sir.

(b) Action was taken immediately to trace the consignments over the concerned Zonal Railways. On receipt of confirmation about loss of these parcels in transit, compensation has been Paid.

(c) Staff held responsible for the loss are being taken up.

**Superannuation examination of air hostesses**

3191. SHRI SAMAR MUKHERJEE: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) what is the total number of air hostesses in Indian Airlines and Air India who appeared for superannuation medical examination during the last five years;